



2026:DHC:7983



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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

CNR No. DLHC010020332014

+ **EX.P. 383/2014**

CHET RAM & ANOTHER

.....Decree Holder

Through: Mr. Akul Mahendra, Mr. Amit
Malik, Mr. Parul Sachdeva, Mr.
Anshita Choudhary, Adv.

versus

DELHI URBAN SHELTER IMPROVMENT BOARD

.....Judgement Debtor

Through: Mr. Rishi Kant Singh, Adv.

CORAM:

HON'BLE MR. JUSTICE OM PRAKASH SHUKLA

ORDER(ORAL)

17.09.2026

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1. Learned Counsel appearing for the Decree Holder submits that amount has already been deposited in the appeal pending before the Division Bench

2. Learned Counsel for the Decree Holder seeks leave to withdraw the present petition with liberty to approach again as and when situation arise.

3. Leave and liberty as aforesaid is granted.

4. The petition is dismissed as withdrawn.

OM PRAKASH SHUKLA, J

SEPTEMBER 17, 2026/at